

Form – B
Public Announcement
Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulation, 2016
Financial Express – English – Pune Edition dated Friday, August 02, 2024

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF ANAND TEKNOV AIDS ENGINEERING INDIA LIMITED		
Sr. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. Anand Teknov Aids Engineering India Limited (In Liquidation)
2.	Date of incorporation of corporate debtor	July 25, 2007
3.	Authority under which corporate debtor is incorporated / Registered	ROC Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29221PN2007PLC130488
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot no. 28/8, D-II Block MIDC Chinchwad, Pune, Pune, Maharashtra, India, 411019
6.	Date of closure of Insolvency Resolution Process	June 17, 2022 (the Resolution Plan in the matter was approved by Adjudicating Authority)
7.	Liquidation commencement date of corporate debtor	July 30, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Gaurav Ashok Adukia IBBI Reg. No.: IBBI/PA-002/IP-N00457/2017-2018/11293
9.	Address and e-mail of the liquidator, as registered with the Board	Address - Anand Bhavan, Jamnadas Adukia Road, Kandivali West, Mumbai City, Maharashtra, 400067 Email ID - gauravadukia@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Sumedha Management Solutions Private Limited, C-703, Marathon Innova, Lower Parel (West), Mumbai - 400013, Maharashtra Email ID - liq.ataell@gmail.com
11.	Last date for submission of claims	Thursday, August 29, 2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench - II has ordered the commencement of liquidation of the **M/s. Anand Teknov Aids Engineering India Limited (In Liquidation)** on **July 30, 2024**.

The stakeholders of **M/s. Anand Teknov Aids Engineering India Limited (In Liquidation)** are hereby called upon to submit their claims with proof on or before **Thursday, August 29, 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Gaurav Ashok Adukia, Liquidator
In the Matter of

Place: Mumbai **M/s. Anand Teknov Aids Engineering India Limited (In Liquidation)**
Date: August 01, 2024 **AFA is Valid Till 30-06-2025**

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